NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARIES ENTERPRISES

NAME OF THE RESPONDENT(S)

: AUGUSTAN TEXTILE COLOURS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 A.G. SATHYDINDRAYANA 3 For Retatheoners A.L. Saterney
AIC. MYLSAMY

S. SARAVANIAN. G. Ramaloish

For Respondent G. Renatish

ORDER

Counsel representing both the parties are present. Counsel for respondent sought time for making submissions. Time extended at request. Put up on 25.09.2017 at 10.30A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc